

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 73(ND) 14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

NAME OF THE COMPANY: Mr. Ashok Kalra and Ors. Vs. Kalra Pulp &
Board Mills Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


For the Petitioner (s) : Mr. Santosh Giri and Ms. Shreya Jain, Advocates

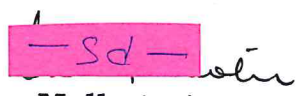
For the Respondent (s): Mr. Abhay K. Das, Advocate for R2

ORDER

It is submitted by Ld. Counsel for the Petitioner in CP 73(ND)/2014 that Respondent no. 4 has since died. Their legal heirs are required to be brought on record. Two of them are already party of the lis. Notice to be issued to the remaining LR returnable on 19th January, 2017. Dasti.

Ld. Counsel for the petitioner submit that they shall be filing an application to implead the legal heirs.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)